

**IN THE INCOME TAX APPELLATE TRIBUNAL, 'J' BENCH  
MUMBAI**

**BEFORE: SHRI MAHAVIR SINGH, VICE PRESIDENT  
&  
SHRI S. RIFAUR RAHMAN, ACCOUNTANT MEMBER**

**IT(TP)A No.1055/Mum/2017  
(Assessment Year :2005-06)**

M/s. Sabre Travel Network (India) Pvt. Ltd., Urmi Estate 14 <sup>th</sup> Floor, 95, Ganpatrao Kadam Marg Lower Parel (West) Mumbai – 400 013	Vs.	The Deputy Commissioner of Income-Tax Circle 6(1)(1) Room No.502, 5 <sup>th</sup> Floor Aaykar Bhawan M.K.Road, Mumbai – 400 020
<b>PAN/GIR No. AAACA4836H</b>		
<b>(Appellant)</b>	..	<b>(Respondent)</b>

Assessee by	Shri Ninad Patade
Revenue by	Shri Vatsalya Saxena
<b>Date of Hearing</b>	<b>28/07/2021</b>
<b>Date of Pronouncement</b>	<b>28/07/2021</b>

**आदेश / ORDER**

**PER MAHAVIR SINGH (V.P.):**

This appeal in IT(TP)A No.1055/Mum/2017 for A.Y.2005-06 preferred by the order against the final assessment order passed by the Assessing Officer dated 13/12/2016 u/s.143(3) r.w.s.144C(13) and 254 of the Income Tax Act, hereinafter referred to as Act, pursuant to the directions of the Id. Dispute Resolution Panel (DRP in short) u/s.144C(5) of the Act dated 24/10/2016 for the A.Y.2005-06.

2. We find that the Id. AR filed a letter dated 27/07/2021 mentioning that assessee had preferred an application under direct tax "Vivad Se Viswas Scheme 2020" to settle this tax dispute for the year under consideration and had obtained Form-5 from the designated authority thereon, copy of which was enclosed alongwith this letter. Ld. DR also agreed that the Form-5 has been received.

3. In view of this, we hereby dismiss the appeal pending before us.

**4. In the result, appeal of the assessee is dismissed as withdrawn.**

Order pronounced on 28/07/2021 by way of proper mentioning in the notice board.

**Sd/-**  
**(S. RIFAUR RAHMAN)**  
**ACCOUNTANT MEMBER**

Mumbai; Dated 28/07/2021  
Sudip Sarkar, Sr. Ps.

**Sd/-**  
**(MAHAVIR SINGH)**  
**VICE PRESIDENT**

**Copy of the Order forwarded to :**

1. The Appellant
2. The Respondent.
3. The CIT(A), Mumbai.
4. CIT
5. DR, ITAT, Mumbai
6. Guard file.

//True Copy//

BY ORDER,

(Asstt. Registrar)  
**ITAT, Mumbai**